

when the Home Secretary had already passed the deportation order and the Minister of State had turned down the request of some MPs for the revocation of the order. Still, the Indian High Commission informally sounded the British Home Office on the 9th June but was informed that there was no scope for reconsideration since a decision had already been taken at the Ministerial level.

The Ministry also took up the case with the British High Commission in Delhi, in view of representations made to us in June, 1980, but the British Government were unable to revise the deportation order.

Robbery in Paryag Passenger Train at Mahesh Khunt Station

5431. SHRI D. L. BAITHA: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that armed robbers entered a compartment of Paryag passenger train at Mahesh Khunt Station (Allaabad-Jogbani) on North Eastern Railway and looted property worth Rs. one lakh on 2nd June, 1980;

(b) whether it is also a fact that the dacoits used pipeguns and knives freely with the result that six passengers including a woman were injured;

(c) the measures taken by Government to apprehend the robbers as also the arrangements made for the protection of railway passengers from such robbery in future; and

(d) whether Government also propose to pay compensation to the injured persons and if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Yes. Property worth Rs. 10,215/- (and not Rs. one lakh) was looted from the passengers.

(b) The dacoits were armed with country made pistols and knives and

only one passenger sustained minor knife injuries in this incident.

(c) Seven suspected criminals have already been arrested. The following measures are being taken to protect Railway passengers from such incidents:

1. All important and vulnerable passengers trains are provided with Police escorts for prevention and detection of crimes in trains.

2. Railways maintain close liaison with the State Police authorities at all levels and render necessary assistance whenever required.

3. Plain clothed staff of Government Railway Police are deployed to keep an eye on the criminals, as also to collect crime intelligence with regard to criminals operating in passenger trains

4. Drives are launched by Government Railway Police in coordination with the District Police to apprehend the culprits.

5. Surprise checks are conducted by the officers of Government Railway Police and Railway Protection Force on trains to ensure efficacy and alertness among the armed Government Railway Police and Railway Protection Force deployed in running trains.

Besides, the Railways on their part take the following action:

1. Vestibuled doors of coaches are closed between 2200 hrs. and 0600 hrs.

2. TTEs/Attendants/Conductors have instructions to remain vigilant to prevent entry of unauthorised persons into reserved compartment.

3. Whenever there is spurt of crime in a particular area, the attention of the State Governments is drawn for better protection to railway passengers and necessary assistance is rendered whenever required.

4. As a further measure about 2,000 R.P.F. personnel have been deployed on escorting duties in passenger trains to deter criminals and instil confidence among the travelling public

5. A post of DIG/Chief Security Officer (anti dacoity) has been created in the Railway Board to strengthen measures from the railway side in dealing with the problem of crimes in trains.

(d) No compensation is paid by the Railways to the victims of such crimes.

शाहगंज-मान रेल लाइन को ब्राड गेज में बदला जाना

5432. श्री नारखंडे राय : क्या रेल मंत्री यह बताने की कृपा करेंगे कि क्या यह सच है कि वाराणसी-समस्तीपुर और वाराणसी-भदरती मीटरगेज लाइन को ब्राड गेज लाइन में बदलने के लिए योजना की स्वीकृति देने के बाद सरकार का विचार शाहगंज-मान और वाराणसी-छपरा मीटरगेज लाइन और गोंडा-गोरखपुर लुप्त लाइन को ब्राड गेज लाइन में बदलने का काम आरम्भ करने का है ?

रेल मंत्रालय में उपमंत्री (श्री मल्लिकार्जुन) : साह-शाहगंज और वाराणसी-बलिया-छपरा मीटरगेज लाइन खंडों को बड़ी लाइन में बदलने के लिए सर्वेक्षण किए जा रहे हैं। गोरखपुर-सहजनवा-गोंडा खंड को, वाराणसी-समस्तीपुर, आमान परिवर्तन योजना के एक भाग के रूप में, बड़ी लाइन में बदला जाएगा, परन्तु गंतव्यों के रास्ते गोंडा-गोरखपुर लुप्त लाइन का आमान परिवर्तन करने का कोई प्रस्ताव नहीं है, क्योंकि इससे पश्चिमी उत्तर प्रदेश से बिहार तक का वैकल्पिक मीटर लाइन मार्ग अलग-थलग पड़ जाएगा।

Workers' Participation in Management of Industrial Units

5433. SHRI CHANDRABHAN
ATHARE PATIL;
SHRI BALASAHEB
VIKHE PATIL;

Will the Minister of LABOUR be pleased to state:

(a) whether Government are contemplating to make a mandatory

provision under which it would be category for the industrial units to ensure workers' participation at all levels from management to production;

(b) if so, what is the present position in this regard; and

(c) if not, what steps Government have taken to ensure workers' participation in the affairs of the units?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI T. ANJIAH): (a) to (c) At the 31st Session of the Labour Ministers' Conference which considered the report of the 21-Member Committee on Workers' Participation in Management and Equity, there was consensus on the principle of giving legislative support to the Scheme of workers' participation. Further action in this regard will be taken by Government.

Meanwhile, Government have impressed upon all concerned the need for effective implementation of the schemes of 1975 and 1977 which provide for workers' participation at the shop floor/unit and plant/division, etc., levels.

Indo-Bulgarian Joint Commission meeting

5434. SHRI M. V. CHANDRA-SEKHARA MURTHY: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether a meeting of Indo-Bulgarian Joint Commission on Economic, Scientific and Technical Co-operation was held on 21st June, 1980;

(b) if so, what were the subjects discussed;

(c) the decisions arrived at; and

(d) whether any agreements for greater financial help have been signed?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) Yes, Sir.